

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.455/2004

Dated this the May 27th 2005

C O R A M:

HON'BLE MR.H.P.DAS, ADMINISTRATIVE MEMBER

1.Vijaya S.Nair, Ward Shayika, I.N.H.S.
Sanjeevani, Naval Base, Cochin.

2.Mable Joseph, Ward Sahayika
do do

3.K.A.Ammani, Ward Sahayika
do do

4.M.K.Syamala, Ward Sahayika
do do

5.K.T.Aley, Ward Sahayika
do do

6.K.K.Radha, Ward Sahayika
do do

7.K.M.Kumari, Ward Sahayika
do do

8.K.N.Kanakamma, Ward Sahayika
do do

9.K.A.Susannamma, Ward Sahayika
do do

10.P.V.Kochurani, Ward Sahayika
do do

11.K.D.Marykutty, Ward Sahayika
do do

12.M.A.Salilajadevi, Ward Sahayika
do do

13.S.Vijayamma, Ward Sahayika
do do

14.V.C.Kumari, Ward Sahayika
do do

15.K.X.Mary, Ward Sahayika
do do

16.S.Ambika Ward Sahayika
do do

17.C.Sarojini, Ward Sahayika
do do

18.P.C.Jolly, Ward Sahayika
K.U.Annakutty, Ward Sahayika
do do

19.KU Annakutty
Ward Sagayika -do-

20.Stella Edison, Ward Sahayika
do do

21.Celine Rozario, Ward Sahayika
do do

22.C.A.Bharathi, Ward Sahayika
do do

23.M.K.Meenakshy, Ward Sahayika
do do

24.M.K.Santhamma, Ward Sahayika
do do

25.E.Parvathy, Ward Sahayika
do do

26.C.A.Radhamani, Ward Sahayika
do do

27.M.J.Thresiamma, Ward Sahayika
do do

28.P.Venu, Dhobi,
do do

29.P.K.Vijayan, Dhobi
do do

30.T.K.Shanmughan, Dhobi
do do

31.N.Prakashan, Dhobi
do do

32. C.Janardhanan, Dhobi
do do

33. S.Raghunathan, Dhobi
do do

34. G.Kuttappan, Dhobi
do do

35. Swamy Ponnан, Dhobi
do do

36. T.V.Girijan, Dhobi
do do

37. B.Asokan, Dhobi
do do

38. C.V.Sivan, Dhobi
do do

39. P.A.Velayudhan, Watchman
do do

40. V.Thankachan, Watchman
do do

41. P.R.Pushkaran, Watchman
do do

42. T.C.George, Watchman
do do

43. K.K.Rejash, Watchman
do do

44. P.E.Ashraf, Watchman
do do

45. T.P.Krishnan, Watchman
do do

46. T.K.Viswambaran, Barber
do do

47. K.S.Krishnan, Barber
do do

48. K.K.Ayyappankutty, Barber
do do

49. Rosamma Papachan, Safaiwala

do do

50. Susamma Chacko, Safaiwala

do do

51. C.M. Sumathy, Safaiwala

do do

52. M.K. Sarala, Safaiwala

do do

53. P.P. Bhavani, Safaiwala

do do

54. T. Savithri, Safaiwala

do do

55. K.A. Remani, Safaiwala

do do

56. P.T. Lilly, Safaiwala

do do

57. Sugandhi. S, Safaiwala

do do

58. C.R. Sujatha, Safaiwala

do do

59. Gracy Mathew, Safaiwala

do do

60. P.V. Radha, Safaiwala

do do

61. V.K. Suprabha, Safaiwala

do do

62. A.P. Narayani, Safaiwala

do do

Applicants

(Mrs Sumathi Dandapani, Advocate)

Vs.

1. Union of India represented by its Secretary
Ministry of Defence, New Delhi.

2. The Director General of Medical Services
A.G's Branch, Ministry of Defence, New Delhi.

3.The Flag Officer Commanding in chief
Southern Naval Command for SSO (CP) Kochi.

Respondents
(Mr.T.P.M.Ibrahim Khan, SCGSC, Advocate)

The application having been heard on 27.5.2005 and the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR.H.P.DAS, ADMINISTRATIVE MEMBER

The learned counsel for the respondents submitted that since Annx.A1 orders were addressed to the Chief of the Army Staff therefore it was not automatically made applicable to the Naval establishment. He however submitted that the matter right now is under the active consideration of the Government to extend the facility to the Naval establishment. The learned counsel for the applicants submitted that she would be satisfied if the matter is favourably considered and sought the liberty of the Court to approach again if not satisfied with the disposal. I find from Annx.R3 (A) and Annx.R3(B) that the matter has been under consideration of the Ministry of Defence and Ministry of Finance since 4.2.2004 and apparently no decision has yet been taken. It would be in the fitness of things, without observing on the merit of the claim, to direct the respondents to dispose of the matter within a time frame of 6 months from the date of issue of this order. The O.A is disposed of with the above orders.

H - P - D

(H.P.Das)
Administrative Member.

kkj